

Item No. 17

M.A. No. 2093/2004 in OA 126/2003

Dated: 15.2.2005

Present: Shri Sudhir Sharma, counsel for the applicant
Shri George Paracken, counsel for the respondents.

The applicant has filed M.A. No. 2093/2004 for making some corrections in the orders of the Tribunal dated 29.6.2004 in O.A. No. 126/2003.

2. After hearing counsel for the parties the following corrections are made:

- (i) In para 4, the date 05.01.79 should be read 05.9.1971.
- (ii) In para 5 instead of Selection Grade scale of 'Rs.340-2-400 'be read Rs.340-20-400.
- (iii) In para 9 the words "along with a copy of the applicant" should be read as "along with a copy to the applicant".
- (iv) In para 12: for Rs.21,135/- (including interest) it should be read "Rs.21,135/- (excluding interest)."
- (v) In para 23: a typographical mistake of '5.9.1997' should be read as "5.9.1971".

3. No merit is found in other contentions made by the applicant in the MA. With the above corrections of the typographical mistakes the MA is disposed of and Registry is directed to make necessary corrections and copies issued to all concerned.


(S.A. Singh)
Member (A)


(V.S. Aggarwal)
Chairman

Patwal/